

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 112

CP(1B) No. 13/Chd/Pb/2023

IN THE MATTER OF:-

DN Solutions Co. Ltd

...Petitioner

Vs.

Marshall Machines Ltd.

...Respondent

Under Section: 9, IBC 2016

Since the Hon'ble Member (Judicial) is on leave, the matter is adjourned to
02.05.2024.

Sd/-
Court Officer

Tanvi
19.03.2024